

starred Question No. 1435 given in the Rajya Sabha on the 14th December, 1970, and state

(a) whether under the provisions of the Hours of Employment Regulations, which are statutory, the railway employees are granted periodical rests and the rules also provide that no railway employee could be required to work for more than 14 days at a stretch without a periodic rest;

whether it is a fact that some of the Ticket Checking staff of Allahabad Division performing supervisory duties or duties of a confidential nature have deliberately infringed the above rules during the period from January, 1969 to December, 1970 for earning travelling allowance;

if so, the particulars of the employees who have caused such infringement of the above rules and the action taken against them ;

whether the Hours of Employment Regulations provide for any penalty against the persons responsible for causing infringement of the above rules; if so, whether any penalty has been imposed on the person/persons responsible; and

if no penalty has been imposed for the infringement, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI) : (a) Yes.

(b) to (e) The rules do not stipulate grant of periodic rests to Supervisory staff of the Ticket Checking branch. In regard to other staff no case of infringement has come to notice as such. However, certain cases of false travelling allowance claims have come to notice indicating performance of journeys even on rest day. While, therefore, the case is being pursued for disciplinary action on the ground of false claim for travelling allowance, no action is contemplated for alleged infringement of the Hours of Employment Regulations.

ELECTRIFICATION OF RAILWAY LINES ON NORTHERN RAILWAY

970. SHRI M ASAD MADANI : Will the Minister of RAILWAYS/ ^

*tsft be pleased to state the progress made so far in the electrification of railway lines on the Northern Railway ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI

QURESHI) : On the Northern Railway, electrification has been completed between Mughalsarai and Kanpur. Work of electrification from Kanpur to Tundla is in progress and expected to be completed in 1972. Electrification of Tundla-Delhi section has been approved for execution in the 4th Plan.

UTILISATION OF HIGHER GRADE STAFF IN LOWER POSTS IN ALLAHABAD DIVISION

971. SHRI N. K. SHEJWALKAR : Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

what are the rules governing the utilization of higher grade staff on lower grade posts ;

whether it is a fact that the Head Ticket Collectors working in higher grades are being utilized against lower grade staff in the Divisional Offices at Allahabad, Lucknow and Moradabad Divisions of the Northern Railway for the preparation of periodical statements of Ticket Checking work ; if so, whether such a practice is in keeping with the prescribed rules ; and

whether the equivalent posts of Head Ticket Collectors and other Line staff working against the strength of Divisional Office staff in Allahabad, Lucknow and Moradabad Divisions have been surrendered from the line strength if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

QUOTA FOR PROMOTION OF CLASS II OFFICERS TO CLASS I

972. SHRI N. K. SHEJWALKAR : Will the Minister of RAILWAYS/ ^j^^ be pleased to state :

(a) whether there is any quota in I favour of departmentally promoted